

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3930
ANSWERED ON:24.08.2004
FUNDS TO NODAL AGENCIES
Adhalrao Patil Shri Shivaji

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the names of nodal agencies to whom the Union Government has provided funds for the infrastructural development of Mega Cities in the country particularly in Maharashtra;
- (b) whether some of the agencies have not set up the revolving funds for the purpose and are not operating in the prescribed manner;
- (c) if so, whether a large sum of money is still lying unspent with these nodal agencies; and
- (d) if so, the reasons therefor and the reaction of the Government thereto?

Answer

MINISTER OF PARLIAMENTARY AFFAIRS AND URBAN DEVELOPMENT (SHRI GHULAM NABI AZAD)

(a): Under the Centrally Sponsored Scheme for Infrastructure Development in Mega Cities, funds are released to the under-mentioned State Government designated nodal agencies:-

S. NO.	Name of Nodal Agency	Name of Mega City
1.	Karnataka Urban Infrastructure Development and Finance Corporation (KUIDFC)	Bangalore
2.	Tamilnadu Urban Finance and Infrastructure development Corporation Limited (TUFIDCO)	Chennai
3.	Andhra Pradesh Urban Finance & Infrastructure Development Corporation Limited (APUFIDC)	Hyderabad
4.	Kolkata Metropolitan Development Authority (KMDA)	Kolkata
5.	Mumbai Metropolitan Region Development Authority (MMRDA)	Mumbai

(b): Though the nodal agencies have set up Revolving Fund yet they have not been maintained in the manner prescribed by the guidelines.

(c)&(d): Funds available with nodal agencies are committed for projects already sanctioned by the State Level Sanctioning Committees and meant for release depending on progress of projects.